

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency **with immediate effect:-**

SL. NO.	NAME OF Sr. PA/PA	FROM	TO
1.	Ms. Supriya Bhola W/o Sh. Naveen Kumar Bhola EC-92846199	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
2.	Ms. Nisha W/o Sh. Naveen Kumar EC-3547	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the O/o of Department of Law, Justice & Legislative Affairs, Govt. Of NCT of Delhi, New Delhi. (in diverted capacity)
3.	Ms. Preeti Sharma W/o Sh. Vikas Kumar	PA in Court of Ms. Samiksha Gupta, JSCC-cum-ASCJ-cum-GJ, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Riya Guha, ASJ (FTSC) (RC)-02, West District, Tis Hazari Courts, Delhi.
4.	Sh. Padam Kumar S/o Sh. Bulaki Lal EC-53522993	PA in the Office Pool, West District, Tis Hazari Court, Delhi.	PA in Court of Ms. Samiksha Gupta, JSCC-cum-ASCJ-cum-GJ, Shahdara District, Karkardooma Courts, Delhi
5.	Sh. Jagdish Prasad S/o Sh. Rameshwar Dass EC-3424	PA in the Court of Ms. Riya Guha, ASJ (FTSC) (RC)-02, West District, Tis Hazari Courts, Delhi.	PA in the Office Pool, West District, Tis Hazari Court, Delhi.
6.	Sh. Dinesh Kumar Sahu S/o Jagdish Sahu EC- 43350427	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, West District, Tis Hazari Court, Delhi.
7.	Ms. Pooja Bharti EC-3325	Sr. P.A in the Court of court of Sh. Dinesh Kumar, ADJ-2, South District, Saket Court, Delhi.	Sr. PA in the Court of Sh. Nikhil Chopra, Spl. Judge (PC Act) (CBI)-13, Rouse Avenue COURT Complex, New Delhi.
8.	Sh. Rajeev Kumar S/o Sh. Deep Narayan Singh EC-20236184	PA in the Court of Sh. Nikhil Chopra, Spl. Judge (PC Act) (CBI)-13, Rouse Avenue COURT Complex, New Delhi.	PA in the Court of Sh. Pulastya Pramachala, ASJ-3, North-East District, Karkardooma Courts, Delhi.
9.	Ms. Renu Kumari W/o Sh. G. Paul Albert EC-16252266	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.	P.A in the Court of court of Sh. Dinesh Kumar, ADJ-2, South District, Saket Court, Delhi.
10.	Ms. Renu Thakran W/o Sh. V. S. Thakran EC-3287	Sr.PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr.PA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.
11.	Ms. Jyoti D/o Sh. Sat Prakash	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.

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12.	Sh. Naveen Kumar S/o Sh. Mahesh Kumar EC-61393715	PA in the court of Ms. Shazadi Halima Sadiya, MM (Mahila Court)-2, East District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Ritu Singh, ASJ (FTSC) (RC), Central District, Tis Hazari Courts, Delhi.
13.	Ms. Yukti D/o Late Sh. Kanwar Hazari Singh EC-3475	PA in the Court of Ms. Ritu Singh, ASJ (FTSC) (RC), Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Vikrant Vald, Spl. Judge, Electricity Court-2, Central District, Tis Hazari Courts, Delhi.
14.	Ms. Priyanka Singh D/o- Sh. Susheel Kumar	PA in the Court of Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Shazadi Halima Sadiya, MM (Mahila Court)-2, East District, Karkardooma Courts, Delhi.
15.	Sh. Vikas Rana S/o Late Sh. Veerbhan Rana EC-72175423	PA in the Court of Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Sushil Anuj Tyagi, ASJ-4, Central District, Tis Hazari Courts, Delhi.
16.	Ms. Anuradha Sharma W/o Sh. Vikash Sharma EC-3110	Sr. P.A in the Court of Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01, South-West District, Dwarka Courts, Delhi.	Sr. P.A in the Court of Sh. Dheeraj Mor, ASJ-02, Central District, Tis Hazari Courts, Delhi.
17.	Sh. Ved Prakash Singh S/o- Sh. Indrajeet Singh	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	P.A in the Court of Sh Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01, South-West District, Dwarka Courts, Delhi.
18.	Sh. Arpit Srivastava S/o Sh. Anil Srivastava EC-41681104	PA in the court of Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03, South-West District, Dwarka Courts, Delhi.	PA in the court of Sh. Navjeet Budhiraja, ADJ-3, South -East District, Saket Courts, Delhi.
19.	Sh Ranit Rawat S/o Sh Subhash Rawat	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03, South-West District, Dwarka Courts, Delhi.
20.	Ms. Renu Sharma W/o Sh. Manoj Kumar EC-34810921)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Shivaji Anand, ASJ-4, North District, Rohini Courts, Delhi.
21.	Ms. Anita Vohra W/o Late Sh. Rajan Vohra EC-3521	PA in the Court of Sh. Shivaji Anand, ASJ-4, North District, Rohini Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
22.	Ms. Santosh Sharma EC-2047	Sr. P.A /Branch In-Charge R & I Branch, Stationery Branch, Pool Car, Patiala House Courts, Delhi.	Sr. P.A in the Office Pool, South-West District, Dwarka Courts, Delhi.
23.	Sh. Rahul Arya S/o- Sh. Ashok Arya	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.

24.	Sh. K.S. Ramagopalan S/o Late Sh. Kondappa Sengodan EC-13543 / 89236563	PA in the Court of Sh. Puneet Nagpal, JSCC-cum-ASCJ-cum Guardian Judge, North-West District, Rohini Courts, Delhi.	PA in the court of Sh. Sushil Kumar, ASJ (FTSC) (RC), South-West District, Dwarka Courts, Delhi.
25.	Ms. Pooja Ajmani D/o Sh. D.L. Ajmani	PA in the court of Sh. Sushil Kumar, ASJ (FTSC) (RC), South-West District, Dwarka Courts, Delhi.	PA in the Court of Ms Babita Puniya, SCJ-cum-RC, North-East District, Karkardooma Courts, Delhi.

- Note:-
- 1: Intra-District transfers are subject to approval from the concerned Principal District & Sessions Judge.
 - 2: The earlier Transfer Order No. 34839-35274/Admn-I/P&T/HQs/2022 dated 11.05.2022 in respect of Sh. K. S. Ramagopalan S/o Late. Sh. Kondappa Sengodan mentioned at Sl. No. 34 is hereby cancelled.
 - 3: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

Girish Kathpalia
31.5.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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31 MAY 2022

No. 42217-342 /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, Central/West/NDD/North/East/North-East/Shahdara/South/South-East/South-West/ RACC, Delhi, New Delhi .
3. The Ld. Officer In-charges, Accounts Branch, Central/West/NDD/North/East/North-East/Shahdara/South/South-East/South-West/ RACC, Delhi, New Delhi.
4. The Principal Secretary, Law & Justice and Legislative Affairs, Govt. Of NCT of Delhi, New Delhi.
5. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
6. The Officers/Officials concerned.
7. The A.O.(J), Admn. Branch, Central/West/NDD/North/East/North-East/Shahdara/South/South-East/South-West/ RACC, Delhi, New Delhi .
8. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
9. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
10. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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